

PROFORMA FOR DECLARATION OF ASSETS
(As On 31-03-2012)

Name of officer (In Full) :- Balram Kumar Dewangan
Date of Birth :- 01-05-1973
Present post held :- Civil Judge- Class-II, Kota, Bilaspur (C.G.)

Immovable Property				
Name of District Sub-Division, Taluka and Village in which property is situated	Name and details of property		If not is own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
PCN-104, Ward No-56, Tikrapara Raipur (C.G.)	House	—	My father & Grant father	Inheritance
PCN-105, Bhatagoan Raipur (C.G.)	—	Res. Land	My Elder Brother Late shri Maheshwar Dewangan	Inheritance
Movable Property (valued Above 25,000/- of Rs.)				
Name of Articles				
Maruti Ritz Car Model 2011 (Aprox Worth Rs - 4,00,000/-)				
Jewellery (Lump sum)				
Jewellery (Worth Rs)				
Gold - 200 gm (Aprox Worth Rs - 4,50,000/-) (Sree Dhan)				
Silver - 800 gm (Aprox Worth Rs - 40,000/-) (Sree Dhan)				

